Zonal Railway		Scholarship for Girl Child of Group 'D' Railway employees pursuing	
		Amount earmarked for 2011-12	Amount spent so far in
		(in lakhs of Rs.)	2011-12(in lakhs
		A.	of Rs.)
1	Central Railway	128.22	*
2	Eastern Railway	137.94	1. 53
3	East Central Railway	80.02	*
4	East Coast Railway	52.25	*
5	Northern Railway	175.73	88.11
6	North Central Railway	79.58	5.48
7	North Eastern Railway	65.11	15.02
8	Northeast Frontier Railway	40.00	*
9	North Western Railway	63.49	0.92
10	Southern Railway	202.50	*
11	South Central Railway	99.51	22.70
12	South Eastern Railway	99.52	*
13	Southeast Central Railway	51.42	*
14	South Western Railway	20.00	*
15	Western Railway	118.41	50.40
16	West Central Railway	67.86	39.60
	Total	1481.56	223.76

 $[\]ensuremath{^{*}}$ Sanctions are being issued for the year 2011-12 Academic Session.

Loss due to train accidents

^{*247.}SHRIT.M. SELVAGANAPATHI: Will the Minister of RAILWAYS be pleased to state:

- (a) whether Railways are suffering a net loss of over 100 crore per annum due to train accidents;
 - (b) if so, the details thereof;
- (c) whether Railways have suffered a loss of over Rs.10,000 crore during the last two decades;
 - (d) if so, the details thereof; and
 - (e) whether most of the train accidents in the world take place in our country?

THE MINISTER OF RAILWAYS (SHRI DINESH TRIVEDI): (a) and (b) No, Sir. Loss of railway property in consequential train accidents excluding cases of trespassing at unmanned level crossings during 2008-09, 2009-10, 2010-11 and the current year from April to October, 2011 has been estimated to be Rs. 60.65 crore (approx.), Rs. 53.71 crore (approx.), Rs. 71.93 crore (approx.) and Rs.79.84 crore (approx.), respectively.

- (c) No, Sir. Loss to railway property in consequential train accidents during the past 20 years, i.e. from 1992-93 to 2010-11 and the current year from April to October, 2011 has been estimated tobeRs. 1051.23 crore.
 - (d) Does not arise.
- (e) No, Sir. In terms of Accidents Per Million Train Kilometer, Indian Railways is favourably placed in comparison to many advanced countries.

Representation of SCs and STs in institutions of National Importance

- *248.SHRIMATI T. RATNA BAI: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:
- (a) the percentage of staff and students of institutions of National Importance represented by members of Scheduled Castes and Scheduled Tribes-communities in the last five years;
 - (b) the details thereof;
- (c) whether any measures, over and above those ensured by concerned legislation and court rulings, have been taken to secure adequate representation of these communities;
 - (d) if so, the details thereof; and